section (1) of Section 619A of the Companies Act, 1956:—

- (i) Twentieth Annual Report and Accounts of the National Film Development Corporation, Bombay, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. LT-9044/96].
- II. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the National Centre of Films for Children and Young People, Bombay, for the year 1994-95, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government Accepting the above Report. [Placed in Library. See No. LT-9157/96]
- (ii) (a) Sixteenth Annual Report and Accounts of the Press Council of India, New Delhi, for the year 1994-95, together with the Audit Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-9311/96]

Report (1993-94) of the Rashtriya Manila Kosh, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT (KUMARI VIMLA VERMA): Madam, I lay on the Table a copy each (in English arid Hindi) of the following papers:—

(i) First Annual Report of the

Rashtriya Mahila Kosh, New Delhi, for the year 1993-94. (ii) Review by Government on the working of the above Kosh.

- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-9417/96].
- I. Notification of the- Ministry of Agriculture
- II. Report and Accounts (1994-95) of the Co-conut Development Board, Kochi and related papers
- III. Report and Accounts (1994-95) of the National Agricultural Cooperative Marketing Federation of India Limited, New-delhi and related papers

THE MINISTER OF STATE IN THE MINISTR OF AGRICULTURE (SHRI MOHD. AYUB KHAN): Madam, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notification of the Ministry of Agriculture (Department of Agricultural Research and Education). Central Agricultural Imphal, under University, sub section (2) of Section 43 of the Central Agricultural University Act, 1992:-
- Ordinance No. 2 of 1995 No. VC/ CAU/14 (Establish)/94, dated the 22nd July, 1995 relating to creating and filling up of academic and nonacademic supporting staff. [Placed in Library. See No. LT-9325/96]
- (2) Ordinance No. 3 of 1995 No. VC/ CAU/14 (Establish)/94, dated the 4th November, 1995 relating to distribution of seats in BVSC and AH Programme of Central Agricultural University, between North Eastern States etc. [Placed in Library. See No. LT-24/96]
- II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report of the Coconut